## <u>COURT - I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016
APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016
APPEAL NO. 122 OF 2016

# Dated: 11<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of :

## Appeal No. 54 of 2016 & IA No. 140 of 2016

Chhattisgarh State Load Despatch Ce	SLDC)	Appellant(s)			
Central Electricity Regulatory CommissionRespondent(s)					
Counsel for the Appellant(s)	:	Mr. Apoorv Kurup Mr. A.C. Boxipatro Mr. Girish Gupta (Rep	.)		
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for F	२-1		
Appeal No. 41 of 2016 & IA No. 106 of 2016					
The Superintending Engineer (Operat State Load Despatch Centre, Gujarat		Appellant(s)			
Central Electricity Regulatory Commi	Vs. al Electricity Regulatory Commission		Respondent(s)		
Counsel for the Appellant(s)	:	Ms. Swapna Seshadri			
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R	-1		
Appeal No. 73 of 2016 & IA No. 180 of 2016					
State Load Despatch Centre, M.P. Power Transmission Corporation	n Ltd. Vs.		Appellant(s)		
Central Electricity Regulatory Commi	ssion	& Ors	Respondent(s)		
Counsel for the Appellant(s)	:	Mr. K.K. Parbhakar Mr. S.S. Podel			

Mr. Paramhans for Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Ambuj Dixit for R.4

#### Appeal No. 122 of 2016

Maharashtra State Load Despatch Ce	MSLDC)Appellant(s)	
Central Electricity Regulatory Comm	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. M.Y. Deshmukh
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R-1

# <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>01.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk